

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

Item No. 603
IB-804/ND/2021

IN THE MATTER OF:

M/s. Vosco Supply Chain Solutions Pvt. Ltd.

...PETITIONER

Section

U/s 59 of IB Code, 2016

Order delivered on 27.09.2022
(Virtual Hearing)

Coram:

SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)

SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

For the Petitioner/Applicant

:

For the RoC

:Asst RoC.

ORDER

ARoC is present and submitted that this matter was already reserved for passing the orders. Therefore need not be listed again.

—Sel—

(Rahul Bhatnagar)
Member (T)

—Sel—

(P.S.N Prasad)
Member (J)